

**GOVERNMENT OF INDIA  
MINISTRY OF LABOUR AND EMPLOYMENT  
LOK SABHA**

**UNSTARRED QUESTION NO. 1257  
TO BE ANSWERED ON 11.02.2019**

**INCREASE IN MINIMUM WAGES**

**†1257. SHRI SUKHBIR SINGH JAUNAPURIA:  
SHRI NIHAL CHAND:**

**Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:**

- (a) whether the Government has increased minimum wages for labourers in the organised and unorganised sector during the last five years;**
- (b) if so, the year-wise/State-wise/UT-wise details thereof along with the rule/law under which the said increase has been made;**
- (c) whether the Government increases the minimum wages of organised and unorganised sector keeping in view the recession/boom in the economy;**
- (d) if so, the details thereof; and**
- (e) the effective measures taken by the Government to save the labourers from exploitation?**

**ANSWER**

**MINISTER OF STATE (IC) FOR LABOUR AND EMPLOYMENT  
(SHRI SANTOSH KUMAR GANGWAR)**

**(a) to (d): According to the provisions contained in the Minimum Wages Act, 1948, the appropriate Government revises the minimum wages in all the scheduled employments under its jurisdiction at an interval not exceeding five years. Recently, Central Government has revised the basic minimum wages on 19.01.2017 for Agriculture, Construction, Non-Coal Mines, Stone-Mines, Sweeping and Cleaning, Watch & Ward and Loading/ Unloading, after consultation with the Minimum Wages Advisory Board.**

**However, in the Central sphere, wages are revised on half yearly basis effective from 1st April and 1st October every year by addition of Variable Dearness Allowance (VDA).**

**The range of minimum wages as per available information in this Ministry fixed by the various State Governments/UTs is given at Annexure I.**

**(e): The implementation of the Minimum Wages Act, 1948 are carried out by the Centre as well as the States in respect of their respective jurisdiction. In the Central Sphere, the enforcement is secured through the Inspecting Officers of the Chief Labour Commissioner (Central) commonly designated as Central Industrial Relations Machinery (CIRM). The compliance in the State sphere is ensured through the State Enforcement Machinery.**

## Annexure in reply to part (a) to (d) of Lok Sabha Unstarred Question No. 1257 for 11.02.2019

## Category wise variation in Minimum Wages per day in All States as on 01.11.2018 (Provisional)

Sl.No.	State/UT	Categories							
		Unskilled		Semi Skilled		Skilled		Highly Skilled	
		Min.	Max.	Min.	Max.	Min.	Max.	Min.	Max.
	<b>Central Sphere</b>	321.00	558.00	328.00	617.00	356.00	679.00	389.00	738.00
1	Andhra Pradesh	69.27	-	-	-	-	-	-	895.83
2	Arunachal Pradesh	150.00	170.00	160.00	180.00	170.00	190.00	-	-
3	Assam	244.56	-	285.32	-	356.65	-	458.55	-
4	Bihar	181.00	197.00	188.00	206.00	232.00	251.00	282.00	308.00
5	Chhattisgarh	234.00	325.00	249.95	350.00	242.79	380.00	338.00	410.00
6	Goa	307.00	465.00	321.00	465.00	386.00	465.00	418.00	465.00
7	Gujarat	100.00	276.00	105.00	284.00	115.00	293.00	-	-
8	Haryana	326.82	-	343.17	360.32	378.34	397.26	417.12	-
9	Himachal Pradesh	184.87	210.00	199.12	227.00	228.37	254.17	242.40	314.50
10	Jammu & Kashmir	225.00	-	350.00	-	400.00	-	-	-
11	Jharkhand	229.90	-	240.85	-	317.49	-	366.75	-
12	Karnataka	262.40	-	-	-	-	-	-	607.32
13	Kerala	287	510	289.70	498.00	278.60	533	284.60	556.00
14	Madhya Pradesh	283.65	-	316.65	-	369.65	-	419.65	-
15	Maharashtra	180.00	315.49	-	-	-	-	-	-
16	Meghalaya	189.00	-	201.00	-	212.00	-	235.00	-
17	Manipur	273.00	-	248.00	-	225.00	-	-	-
18	Mizoram	270.00	-	300.00	-	370.00	-	460.00	-
19	Nagaland	115.00	-	125.00	-	135.00	-	145.00	-
20	Odisha	200.00	-	220.00	-	240.00	-	260.00	-
21	Punjab	311.12	-	341.12	-	375.62	-	415.32	-
22	Rajasthan	207.00	-	217.00	-	227.00	-	277.00	-
23	Sikkim	300.00	-	320.00	-	335.00	-	365.00	-
24	Tamil Nadu	182.73	-	-	-	-	-	-	505.10
25	Tripura	179.96	359.00	197.42	389.00	220.76	419.00	325.00	630.84

26	Uttarakhand	200.00	272.12	231.54	291.54	235.31	310.96	249.23	356.35
27	Uttar Pradesh	228.07	284.63	260.65	313.10	310.78	350.72	324.90	-
28	West Bengal	211.00	278.00	232.00	306.00	255.00	337.00	370.00	-
29	A.& N. Islands	437.00	-	494.00	-	579.00	-	637.00	-
30	Chandigarh	350.00	-	356.00	359.00	367.00	376.00	391.00	-
31	D & N Haveli	277.70	-	285.70	-	293.70	-	-	-
32	Daman & Diu	287.50	-	295.50	-	303.50	-	-	-
33	Delhi	538.00	-	592.00	-	652.00	-	-	-
34	Lakshadweep	314.80	-	339.80	-	364.80	-	389.80	-
35	Puducherry	55.00	255.00	-	-	-	-	-	-
36	Telangana	69.27	-	-	-	-	-	-	413.63

\* Rates for unskilled workers for Assam and West Bengal exclude Tea garden workers.

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